

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION No. 2044
TO BE ANSWERED ON 10TH MARCH, 2026**

MEDICAL SEATS UNDER THE STATE-SURRENDERED ALL INDIA QUOTA

2044 SHRI P. WILSON:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of OBC medical seats allotted in the last three years under the State-Surrendered All India Quota, Undergraduate (UG) and Postgraduate (PG), course-wise, State-wise and year-wise, the details thereof;
- (b) the details of NEET PG qualifying cut-offs in each category in the last three years and the reasons for decline; and
- (c) the details of AIIMS announced since 2014, budget allocated and their current progress, anticipated completion and reason for delay?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) & (b): The Medical Counselling Committee (MCC) of Directorate General of Health Services (DGHS) conducts the counselling for seats of undergraduate (UG/MBBS) and postgraduate (PG) medical courses. Furthermore, Counselling for UG covers 15% All India quota seats; 100% seats of Central Institutes/ Universities, Deemed Universities; 100% seats in all the Institutes of National Importance (INI). Counselling for PG courses covers 50% All India Quota seats, 100% seats of Central Institutes/Universities and Deemed Universities. Counselling for the State quota seats in UG and PG medical courses is conducted by the respective State Governments.

The details of total no. of medical seats available under State-Surrendered All India Quota (AIQ) including OBCs in UG and PG courses are at **Annexure 1**.

Clause 9(3) of Post Graduate Medical Education Regulations (PGMER) 2000 (which has also been retained in the PGMER-2023), stipulates "Provided when sufficient number of candidates in the respective categories fail to secure minimum marks as prescribed in National Eligibility-cum-Entrance Test held for any academic year for admission to Postgraduate Courses, the

Central Government in consultation with Medical council of India may at its discretion lower the minimum marks required for admission to Post Graduate Course for candidates belonging to respective categories and marks so lowered by the Central Government shall be applicable for the academic year only”. Details of NEET PG qualifying cut-offs in each category in the last three years are as follows:

Category	Minimum Eligibility Criteria as per Information Bulletin for NEET-PG	Revised Eligibility for 2023	Revised Eligibility for 2024	Revised Eligibility for 2025
General/EWS	50 th Percentile	0 th Percentile	5 th Percentile	7 th Percentile
SC/ST/OBC (Including PWD of SC/ST/OBC)	40 th Percentile			0 th Percentile
UR-PwD	45 th Percentile			5 th Percentile

(c): Under Pradhan Mantri Swasthya Suraksha Yojana (PMSSY), establishment of 15 All India Institutes of Medical Sciences (AIIMS) has been approved in various States/UTs in the country since 2014. The details are at **Annexure-2**. The completion of projects depends upon various factors including transfer of encumbrance free land by the State Government, regulatory clearances and site specific issues.

**Annexure referred to in reply to part (a) & (b) of Rajya Sabha Unstarred Question No.
2044 for answer on 10.03.2026**

Annexure-1

UG (MBBS/BDS) SEATS UNDER ALL INDIA QUOTA IN YEAR 2023-2025

Year	UG	Total Seats	General	OBC	EWS	SC @15%	ST @7.5%
2023	MBBS	7624	3092	2057	761	1143	571
2023	BDS	489	197	132	49	74	37
2024	MBBS	7907	3206	2133	790	1185	593
2024	BDS	503	203	136	51	75	38
2025	MBBS	8015	3254	2160	799	1202	600
2025	BDS	492	201	133	48	73	37

PG SEATS UNDER ALL INDIA QUOTA IN YEAR 2023-2025.

Year	PG	Total Seats	General	SC @15%	ST @7.5%	OBCs @ 27%	EWS @ 10%
2023	MD/MS	12277	5016	1831	915	3295	1220
2024	MD/MS	12763	5215	1903	951	3425	1269
2025	MD/MS	12678	5177	1891	645	3404	1261

**Annexure referred to in reply to part (c) of Rajya Sabha Unstarred Question No.
2044 for answer on 10.03.2026**

Annexure-2

Details of AIIMS approved under PMSSY since 2014

Sl. No.	Name of AIIMS	Sanctioned Cost (₹ in Cr.)	Status
1	AIIMS Mangalagiri	1618	Functional
2	AIIMS Guwahati	1123	Functional
3	AIIMS Darbhanga	1264	Pre-investment work in Progress
4	AIIMS Rajkot	1195	Functional
5	AIIMS Majra (Rewari)	1646.43	Under Construction
6	AIIMS Bilaspur	1471.04	Functional
7	AIIMS Vijaypur, Samba, Jammu	1963.54	Functional
8	AIIMS Awantipora, Kashmir	2160.84	Under Construction
9	AIIMS Deoghar	1103	Functional
10	AIIMS Nagpur	1577	Functional
11	AIIMS Bathinda	925	Functional
12	AIIMS Madurai	2021.51	Under Construction
13	AIIMS Bibinagar	1365.95	Functional
14	AIIMS, Gorakhpur	1011	Functional
15	AIIMS, Kalyani	1754	Functional